

| 1     | 2             | 3     | 4      | 5       | 6       |
|-------|---------------|-------|--------|---------|---------|
| 28.   | West Bengal   | 0     | 13147  | 65889   | 79036   |
| 29.   | A & N Islands | 0     | 121    | 383     | 504     |
| 30.   | D & N Haveli  | 38    | 242    | 236     | 516     |
| 31.   | Daman & Diu   | 0     | 0      | 32      | 32      |
| 32.   | Delhi         | 0     | 0      | 219     | 219     |
| 33.   | Lakshadweep   | 0     | 10     | 0       | 10      |
| 34.   | Pondicheny    | 40    | 75     | 152     | 267     |
| 35.   | Chandigarh    | 0     | 0      | 18      | 18      |
| TOTAL |               | 16332 | 132183 | 1274149 | 1422664 |

NC : Not Covered PC : Partially Covered FC : Fully Covered

\* In case of Uttar Pradesh FC habitations include 125 habitations merged in urban areas (As per information received from U.P. Government *vide* Letter No. 392/20-pointprogramme/rural-1 dated 9-4-2002)

**Purchasing cotton with suitable Minimum Support Price**

153. SHRI YADLAPATI VENKAT RAO : Will the Minister of TEXTILES be pleased to state:

(a) whether the Government of Andhra Pradesh has urged the Centr Government to purchase cotton with suitable minimum support price;

(b) if so, whether the State has suggested to the Centre to share with it the loss on this count which could be settled at a later stage; and

(c) if so, what is Centre's response in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL): (a) to (c) The Cotton Corporation of India Ltd. (CCI) has purchased kapas equivalent to lint cotton of 4,67,973 bales (of 170 kg each) under Minimum Support Price (MSP) operation in the State of Andhra Pradesh. The loss, if any, on this account would be reimbursed by the Government of India to the CCI.